

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:1455
ANSWERED ON:11.12.2003
SLIDES ON ENVIRONMENT IN CINEMA HALLS
DADICHILUKA VEERA GOURI SANKARA RAO

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is mandatory for cinema halls to exhibit free of cost at least two slides on importance of environmental protection;
- (b) if so, whether all cinema halls are complying with the orders; and
- (c) if not, the action taken against the defaulters ?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD)

(a) According to the directions contained in the Hon`ble Supreme Court`s Order dated 22.11.1991 in Writ Petition (Civil) No. 860/1991 – M.C. Mehta Vs. Union of India & Others, it is mandatory for all cinema halls, touring cinemas and video parlours to exhibit free of cost at least 2 slides/messages on environment in each show undertaken by them.

(b) & (c) : It has been informed by the Ministry of Environment & Forests, under whose purview the subject falls, that as per their available records of 2000, all the States/UTs have reported compliance with the Supreme Court`s Order. Further, Supreme Court in its Order dated 26th February, 2003 has directed all States/UTs through respective Chief Secretaries/Administrators to file the status report of compliance to the Supreme Court`s Order.